

[Shri Subodh Kant Sahay]

on the programme and its implementation for accelerating the Spread and development of Hindi and its progressive use for the various official purposes of the Union for the year 1988-89. [Placed in Library See No. LT-1841/91]

II. A copy in (English and Hindi) of the Ministry of Home Affairs Notification G.S.R No 503, dated the 18th August, 1990, publishing the Central Industrial Security Force (Third Amendment) Rules, 1990, under sub-section (3) of section 22 of the Central Industrial Security Force Act, 1968. [Placed in Library. See No. LT-1839/91]

III. A copy (in English and Hindi) of the Ministry of Home Affairs Notification S.O. No. 799(E), dated the 16th October, 1990, publishing the Assam State Pharmacy Council (Reconstitution and Reorganisation) Order, 1990, under sub-section (4) of section 5 of the Inter-State Corporations Act, 1957.

[Placed in Library. See No. LT-1837/91]

IV. A copy (in English and Hindi) of the local Self Government Department Notification No. F. 11/66/86-LSG dated the 4th September, 1990, publishing the Ministry of Home Affairs Order No. U. 14011/160/89-Delhi, dated the 4th September, 1990 thereby amending Order No. U. 14011/160/89-Delhi (ii) dated the 6th January, 1990 under sub-section (3) of section 490 of the Delhi Municipal Corporation Act, 1957. [Placed in Library. See No. LT-1840/91]

I. Report and Accounts (1989-90) of the Artificial Limbs Manufacturing Corporation of India, Kanpur and related papers.

II. Report (1989-90) of the Employees State Insurance Corporation.

असम मंत्रालय में राज्य मंत्री और कल्याण मंत्रालय में राज्य मंत्री (श्री रामजी लाल सुमन) महोदय, मैं आपकी अनुमति से निम्नलिखित पत्र सभा पटल पर रखता हूँ

I. कम्पनी अधिनियम, 1956 की धारा 619-क की उपधारा (1) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) —

(i) 1989-90 के वर्ष के लिए भारतीय कृत्रिम अंग विनिर्माण निगम, कानपुर का सत्रहवां वार्षिक प्रतिवेदन और लेख, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन और उस पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित ।

(ii) निगम के कार्यकरण की सरकार द्वारा समीक्षा ।

[Placed in Library. See No. LT-1851/91 for (i) and (ii).]

II. कर्मचारी राज्य बीमा अधिनियम, 1948 की धारा 36 के अधीन, 1989-90 के वर्ष के लिए कर्मचारी राज्य बीमा निगम के वार्षिक प्रतिवेदन की एक प्रति (अंग्रेजी तथा हिन्दी में) ।

[Placed in Library See No. LT-1848-A/91]

I. Report (1989-90) of the Employees' Provident Fund Organisation, New Delhi.

II. Report and Accounts (1988-89) of the National Labour Institute, New Delhi and other related papers.

III. Notifications of the Ministry of Labour.

महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति अंग्रेजी (तथा हिन्दी में) भी सभापटल पर रखता हूँ :

I. 1989-90 के वर्ष के लिए कर्मचारी भविष्य निधि और प्रकीर्ण उपबंध